

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

Subject: Promotion of Steno Typist to the post Junior Scale Stenographer in Subordinate Judiciary of Kashmir Province.

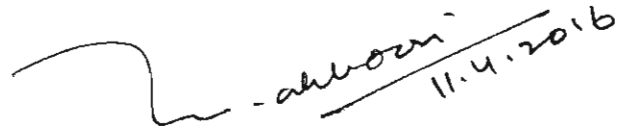
Order No.: 22 /PSY

Dated: 11-4-2016

Sanction is hereby accorded to the promotion of Shri Aijaz Ahmad Najar, Steno Typist, Munsiff Court, Budgam temporarily to the post of Junior Scale Stenographer in the pay Scale of Rs. 9300-34800 with grade pay of Rs. 4200.

The posting order of the promotee shall be issued separately.

(By Order)



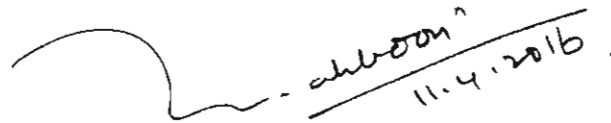
(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice

No. 447-451

Dated: 11-4-2016

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Principal District & Sessions Judge Budgam
.... for information.
4. Order File.
5. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order in the High Court website.



Principal Secretary to
Hon'ble the Chief Justice

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

Subject: Promotion of Graduate Process Servers to the post Junior Assistants within the promotion quota.

Order No.: 23/PSY
Dated: 11-4-2016

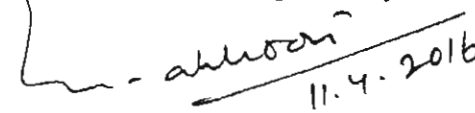
Sanction is hereby accorded to the promotion of following Graduate Process Servers of Jammu Province temporarily to the post of Junior Assistants within the promotional quota in the grade of Rs. 5200-20200 with Grade Pay of Rs. 1900:-

S. No.	Name of the Official S/Shri	Present place of posting
1	Reyaz Ahmad Bohru	CJM Court, Ramban
2	Deepak Kumar	Sub Judge/CJM Court, Samba
3	Swarn Singh	Munsiff Court, Gandoh, Bhalessa, Doda
4	Romesh Kumar	Sub Registrar Court, Jammu
5	Vimal Bali	PDJ Court, Poonch

Note: I) The promotion of Shri Reyaz Ahmad Bohru figuring at S. No. 1 shall be subject to the outcome of the allegation pending against him before Registrar Vigilance.

II) The posting orders of the promotees shall be issued separately.

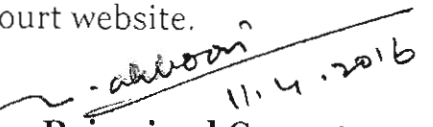
(By Order)


(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice

No. 452-460/PSY
Copy to the:

Dated: 11-4-2016

1. Registrar General, High Court of J&K, Jammu for information.
2. Registrar Vigilance, High Court of J&K, Jammu for information.
- 3-7. Principal District & Sessions Judge, Bhandarwah/Jammu/ Poonch/ Ramban/ Samba for information.
8. Order File.
9. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order in the High Court website.


Principal Secretary to
Hon'ble the Chief Justice